

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(9)

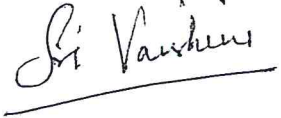


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/507/(IB)/2017  
NAME OF THE PETITIONER : V. MAHESH  
NAME OF THE RESPONDENT : TAMIL NADU GENERATION AND DISTRIBUTION CORPORATION LTD.  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	SEI VARSHINI	Counsel for Resolution Professional	
2.	S. Subramani	Accounts Officer, Tangedco, chengalpattu.	
3.	K. NARAYANAN,	Accs. supervisor, Tangedco, chengalpattu.	

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**ORDER**

Counsel for RP present and submitted that the charges of the electricity have been paid and for further period of time the payment shall be continued to be made. In the light of the submissions made by the Counsel for the RP, the memo stands **disposed of.**

-sel-

**MEMBER (TECHNICAL)**

ghk

-Sel-

**MEMBER (JUDICIAL)**